Mentioning

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.A. No. 58 /2017 TA-No.10/2017 CA.No. 898/2016, HC

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February, 2017, 10.30 A.M

Name of the Company		ABC Consultants Pvt.Ltd.& Stanton Chase Holding Pvt.Ltd.		
Under Section		230/232		Amalgamation
SI. No.	Name & Designation of Authorized		Appearing on behalf of	Signature with date

1) Mr. Chayan Gupta, Adv Petitioner Soumen 2) Mr. Leumen Mohanty, Adv Y tetitioner Mohanty

ORDER

Ld. Counsels for the Petitioners has moved an application being T.A. No. 10/2017 seeking permission to withdraw the C.A. No. 58/2017 with liberty to file afresh. Prayer is allowed.

C.A. No. 58/2017 is dismissed as withdrawn with liberty to file afresh. Hence T.A.No. 10/2017 is disposed off accordingly.

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(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)